

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt./HC/2013/ 94

Date 21-3-2013

In pursuance of this office notification no. Estt./HC/2008/358 dt. 22-12-2008 and Estt./HC/2013/ 92 dt. 21-03-2013, the following candidates having been selected, are hereby appointed on temporary basis for six months as Library Restorer at fixed remuneration of Rs. 6100/- (Pay in RPB PB-1 5200-20200 and grade pay 1900/-) with effect from the date of joining the post :-

S.No.	Roll No.	Name	Date of Birth	Gender	Category
1	118	Mamta Bhoi	16/10/80	F	OB
2	885	Sangeeta Paliwal	01/10/77	F	GE
3	496	Mausmi Sharma	12/12/83	F	GE
4	665	Arun Kumar	31/05/88	M	GE
5	155	Poonam Nagpal	19/11/82	F	GE
6	83	Jaiveer Singh Gehlot	17/06/79	M	OB
7	446	Durgesh Chundawat	28/11/79	F	GE
8	386	Ajay Kumar Runthala	07/11/82	M	GE
9	255	Tanu Sharma	08/12/82	F	GE
10	833	Prachi Sharma	11/06/87	F	GE
11	60	Gayatri Sharma	21/03/73	F	GE
12	542	Pooja Sharma	18/07/80	F	GE
13	627	Vijayata Soni	13/11/81	F	GE
14	737	Jai Singh	22/12/84	M	GE
15	842	Preety Chowdhary	19/11/85	F	OB
16	151	Pavan Kumar Rankawat	21/11/73	M	OB
17	509	Nakul Sankhla	20/03/79	M	OB
18	520	Neetu Kachhwaha	23/02/84	F	OB
19	55	Dimple Kumawat	19/07/85	F	OB
20	849	Rafikh Ali	07/05/88	M	OB
21	785	Manish Badoliya	18/10/87	M	SC
22	506	Mukesh Kumar	10/07/80	M	SC
23	258	Trilok Chand Khedia	17/07/86	M	SC
24	873	Rekha Rani	04/12/78	F	SC
25	24	Ashok Kumar Meena	11/02/75	M	ST
26	152	Phool Chand	15/07/81	M	ST
27	863	Ram Chandra Meena	28/11/87	M	ST

All the candidates are directed to report for duty at Principal Seat Jodhpur.

Appointment of aforesaid candidates on the said post is subject to the provisions of Government notification/order dt. 20-01-2006, 13-03-2006, 12-09-2008 and other orders issued in this regard from time to time.

They shall produce their original testimonials for verification of age, qualification and medical fitness certificate issued by a competent authority in the prescribed proforma (As per rule 10 of Rajasthan Civil Services Rule 1951) at the time of joining service. They will also submit marriage certificate or affidavit in support of his/her marital status and information of issue/issues supported by necessary proof at the time of joining duty.

They have to join the duty within 15 days from the date of issuance of this order, else their appointment order shall stand cancelled automatically.

BY ORDER


REGISTRAR GENERAL

I/A(iii)(a)(1)02/08/ 1051

Date 21-3-2013

Copy forwarded to the following for information & necessary action:-

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
2. All the Dy.Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench/Jaipur.
3. All the Assistant Registrar/Sr. Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench/Jaipur.
4. All the A.O.J.s/A.A.O./C.A.A.O.J., Rajasthan High Court, Jodhpur/Jaipur Bench/Jaipur.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave clerk/Bill clerk/Budget clerk/Service record/G.P.F.& S.I. clerk, Rajasthan High Court, Jodhpur/Jaipur Bench/Jaipur.
7. Concerned Sh./Smt./Miss. _____
- ✓ 8. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to upload the same on the official website of Rajasthan High Court.
9. Personal file.


REGISTRAR GENERAL